

(1872) 06 CAL CK 0010

Calcutta High Court

Case No: None

Hiralal Seal and Others

APPELLANT

Vs

A. Carapiet

RESPONDENT

Date of Decision: June 29, 1872

Judgement

Macpherson, J.

Made the order for execution as prayed. See Abdul Karim v. Abdul Huque Kari, 8 B.L.R. 205.